

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 2227
ANSWERED ON 20th March, 2023

PROMOTION OF CNG/PNG TO CONTROL POLLUTION

2227 # DR. SUMER SINGH SOLANKI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) Whether Government is planning to promote the use of CNG/PNG to control the alarming pollution level in major cities of Madhya Pradesh, if so, the districts in Madhya Pradesh, where this facility is proposed to be provided; and

(b) whether Government is planning to set up CNG/PNG retail outlets in Barwani district of Madhya Pradesh, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) & (b) Establishment of Compressed Natural Gas (CNG) stations is a part of the development of City Gas Distribution (CGD) Network and the same is being carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB). In order to control pollution level, after completion of 11-A CGD bidding round, authorization for CGD has been issued for entire Madhya Pradesh including Barwani district which comes under Alirajpur, Nandurbar and Barwani districts Geographic Area (GA).

As per the Minimum Work Programme (MWP), the authorized entity has to provide 221962 PNG connections and 62 CNG stations in Alirajpur, Nandurbar and Barwani districts (GA) by 31.03.2030.
